

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

**(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF THIRDWATCH DATA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	THIRDWATCH DATA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10-05-2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - DELHI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2016PTC064015
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C 802 NIRVANA COURTYARD NIRVANA COUNTRY, SECTOR 50 GURGAON HR 122018 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 th September 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Pankaj Srivastava IBBI Regn No : IBBI/IPA-001/IP-P00245 /2017-18/10474 G-02, Kundur Park, Jakkur Amruthalli Main Road, Jakkur, Bengaluru- 560064 Email: rpal@paisri.com ; psri@live.com Phone: 080-29731562
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30 th October 2019

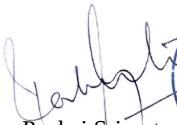
Notice is hereby given that the THIRDWATCH DATA PRIVATE LIMITED has commenced voluntary liquidation on 27th September 2019.

The stakeholders of THIRDWATCH DATA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30th October 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30th September 2019
Place: Bengaluru


Pankaj Srivastava
(Liquidator)

